

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 116 OF 2017

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Vishrov Mukherjee
Ms. Catherine Ayallore

Counsel for the Respondent(s)

: Mr. G. Umapathy for R-2
Ms. Pavitra

Mr. Rajiv Srivastava for R-3 to 6

Ms. Vasudha Sen
Mr. Chaitanya Mathur
Ms. Ananya Chug for R-10

Ms. Swapna Sheshadri
Mr. Amul for R - 13

Ms. Ranjitha Ramachandran
Mr. Shubham Arya
Ms. Tanya Sareen for R-14

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **27.11.2019.**

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson